

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/ 186 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Dhubri.

Dated Guwahati, the January, 2022.

Sub:- **Restricted holiday.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/2021-22/42 Dated 10.01.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 17.01.2022 along with permission to leave the head quarter from the evening of 12.01.2022 till the morning of 18.01.2022**, has been granted.

Further, the District & Sessions Judge, Dhubri and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/ 187-188 /A, dated
Copy to:

- 1.The District & Sessions Judge, Dhubri.
- 2.The Project Manager, Gauhati High Court.

S.P. 18/1/22

JT.REGISTRAR (VIGILANCE)

Pda